



**Government of Jammu and Kashmir
Planning Development & Monitoring Department
Civil Secretariat, J&K UT**

Notification

Jammu, the 14th February 2024

S.O. 97. In exercise of powers conferred by Clause (iv) of Rule 8 of the Census Rules, 1990 and in supersession of earlier notifications issued on the subject, the Government hereby freezes the boundaries of Districts / Tehsils, Municipalities, Towns, Revenue Villages and other Administrative Units in the whole Union Territory of Jammu and Kashmir w.e.f 01.07.2024 till completion of census 2021.

By order of the Lieutenant Governor.

Secretary to Government,
Planning Development & Monitoring Department

No. PDMD-PFD/70/2021-02

Dated: 14 .02.2024

Copy to the:-

1. Registrar General and Census Commissioner, India, NDCC Building-II Jai Singh Road, New Delhi for information.
2. All Financial Commissioners.
3. Director General of Police, J&K UT.
4. All Administrative Secretaries to the Government.
5. Chief Electoral Officer, J&K.
6. Divisional Commissioner Jammu / Kashmir.
7. All Head of Departments.
8. All Deputy Commissioners.
9. Director Information, J&K UT.
10. Director, Census Operations, J&K UT Hotel Khayam Building, Bishember Nagar, Srinagar-190001.
11. Private Secretary to Hon'ble Lieutenant Governor.
12. Private Secretary to Chief Secretary.
13. Private Secretary to Secretary to Government, PD & MD.
14. Stock file / Website, PD & MD.